

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P. (IB)/598(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Punjab National Bank Through Proposed
Resolution Professional Cma Srigini
Rajat Naidu
V/s
Shri Vijay Gutte Personal Guarantor For
M/S. Seam Industries Limited**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

None appeared from either side. Due to paucity of time the matter could not be taken up. List this matter on **20.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)